

OFFICE OF THE DISTRICT & SESSIONS COURT, TIS HAZARI, DELHI

SUB: CORRIGENDUM IN TERMS AND CONDITIONS ATTACHED WITH AUCTION NOTICE DATED 20.12.2018

It is for information to all the staff members of this establishment(Including officials posted in diverted capacity or deputation) about the modification in clause 9 of terms and conditions attached with auction notice dated 20.12.2018 :

Previously clause 9 of terms and conditions read as under :

"The staff members of all Court Complexes, including staff on deputation / diverted capacity (except those on gazetted posts or the Court staff of Members of the Committee and the officials of the Pool Car Branch, Tis Hazari), are permitted to participate in the auction."

Now, the para no 9 of terms and conditons modified as under :

"The staff members of all the Court Complexes including the staff members on deputation/diverted capacity (except on gazetted posts) of the ranks of Group C and Group D (except drivers) are permitted to participate in the auction."

Further, in order to ensure that bidders are deserving persons, an earnest money of Rs 1000/- may be fixed to be deposited in the form of Demand Draft in the name of Ld. District & Sessions Judge(HQs), Delhi alongwith the bids or as the directed by the committee and an additional clause be inserted to restrict the further tranfer of the auctioned vehicles within a period of one year from the date of tranfer of vehicle in the name of successful bidder.

[Signature]
Chairman

Internal Auction Committee
Tis Hazari Courts, Delhi

Delhi dated **22 DEC 2018**

2895/81/143-81323
No. /Pool Cars/THC/Misc./2018

Copy forwarded for information & necessary action to :-

1. Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the same amongst staff members of this establishment for information
2. PS to the Ld. District & Sessions Judge (H.Qs), Tis Hazari, Delhi.
3. Ld. District & Sessions Judge, All District, with the request to circulate the same amongst staff members of this establishment for information.
4. Ld. Judicial Officers, Central District, THC, Delhi with the request to circulate the same amongst staff members of this establishment for information.
5. Administrative Officers (Judl) and Branch Incharge, Central District, THC, Delhi with the request to circulate the same amongst staff members of this establishment for information.
6. Ld. Principal Secretary, (Ministry of Law & Justice), Govt of NCT of Delhi with the request to circulate the same amongst drivers of this establishment for information.
7. Ld. Director, Delhi Judicial Academy, Dwarka, Delhi with the request to circulate the same amongst drivers of this establishment for information .
8. Ld. Principal Judge, Family Court(HQ), Dwarka, and all other Ld. Priciapal Judges, Family Court, Delhi with the request to circulate the same amongst the drivers of this establishment for information.
9. Ld. Member Secretary, National Legal Service Authority, Delhi with the request to circulate the same amongst the drivers of this establishment for information.
10. Ld. Member Secretary, District Legal Service Authority, Patiala House Courts, Delhi with the request to circulate the same amongst the drivers of this establishment for information.
11. Ld. Officer-In-Charge, Pool Car, All District, Delhi
12. Guard file
13. Dealing Official, Layer Seat for uploading
14. Centralised Webiste Committee for uploading through Layers.

[Signature]
Chairman

Internal Auction Committee
Tis Hazari Courts, Delhi